Government of West Bengal

Health and Family Welfare Department

Memo No. 189-Secy(H&FW)/20

Dated 26/06/2020

ORDER

Whereas COVID-19 has been declared as global pandemic and The WEST BENGAL EPIDEMIC DISEASE, COVID-19 REGULATIONS,2020 has been in force since $16^{\rm th}$ March,2020.

Whereas advisory has been issued for the private hospitals on 35-Secy(SB)/20 dated 07/03/2020 regarding the hospital preparedness for dealing with the COVID 19 patients and certain private labs have also been allowed by ICMR to conduct COVID 19 test.

Whereas some information has been received regarding overcharging of PPEs/consultation fees and testing charges by different labs and hospitals;

Now, after careful consideration of different aspects, it is hereby ordered that following will be the cap prices as given hereunder on these items:

S. No.	ITEM	Cap Prices
1.	COVID 19 Test	Rs 2250/-
2.	PPE and other protective gear charges for Indoor Patients	Rs 1,000/- per day
3.	Consultation fees for indoor patients	Rs 1,000/- per day

Any violation of this order will attract penal provisions under The WEST BENGAL EPIDEMIC DISEASE COVID-19 REGULATIONS,2020, THE WEST BENGAL CLINICAL ESTABLISHMENTS (REGISTRATION, REGULATION AND TRANSPARENCY) ACT, 2017 and The West Bengal Clinical Establishments (Registration, Regulation and Transparency) Rules, 2017.

This order takes immediate effect.

Secretary 26 | 06 | 2020